Draft

RBI/2025-26/XX A.P. (DIR Series) Circular No. XX

April XX, 2025

All Authorised Dealers Madam / Sir,

Export and Import of Goods and Services

Reserve Bank of India, in exercise of the powers conferred under the Foreign Exchange Management Act, 1999 (42 of 1999) and the Foreign Exchange Management (Export and Import of Goods and Services) Regulations, 2025 hereby directs all Authorised Dealers (AD) to be guided by the following rules/regulations issued under Foreign Exchange Management Act, 1999 (FEMA) while handling transactions related to export and import of Goods and Services, including merchanting trade transactions.

- Notification No. G.S.R. 381(E) dated May 3, 2000 Foreign Exchange Management (Current Account Transactions) Rules, 2000, as amended from time to time.
- (ii) <u>Notification No. FEMA 8/2000-RB dated May 3, 2000</u> Foreign Exchange Management (Guarantees) Regulations, 2000, as amended from time to time.
- (iii) <u>Notification No. FEMA 9 (R)/2015-RB dated December 29, 2015</u> Foreign Exchange Management (Realisation, repatriation and surrender of foreign exchange) Regulations, 2015, as amended from time to time.
- (iv) <u>Notification No. FEMA 10 (R) /2015-RB dated January 21, 2016</u> Foreign Exchange Management (Foreign currency accounts by a person resident in India) Regulations, 2015, as amended from time to time.
- (v) <u>Notification No. FEMA 5(R)/2016-RB dated April 01, 2016</u> Foreign Exchange Management (Deposit) Regulations, 2016, as amended from time to time.
- (vi) <u>Notification No. FEMA.3(R)/2018-RB dated December 17, 2018</u> Foreign Exchange Management (Borrowing and Lending) Regulations, 2018, as amended from time to time.
- (vii) <u>Notification No. FEMA 14(R)/2023-RB dated December 21, 2023</u> Foreign Exchange Management (Manner of Receipt and Payment) Regulations, 2023, as amended from time to time.
- (viii) <u>Notification No. FEMA XX/2025-RB dated April XX, 2025</u> Foreign Exchange Management (Export and Import of Goods and Services) Regulations, 2025.

2. An Authorised Dealer shall:

- ensure adherence to the extant Foreign Trade Policy as well as guidelines issued by the Government of India, related to export and import transactions and Merchanting Trade Transactions (MTT).
- (ii) send all references to the Reserve Bank through <u>PRAVAAH portal</u>¹.
- (iii) inform any doubtful transaction to the Directorate of Enforcement (DoE).

3. These directions are issued in supersession of <u>Master Direction – Export of Goods</u> and <u>Services</u> and <u>Master Direction – Import of Goods and Services</u>. A list of circulars superseded is given in <u>Annex-I</u>.

4. Authorised Dealers may bring the contents of the circular to the notice of their customers/ constituents concerned.

5. The directions contained in this circular have been issued under Section 10(4) and 11(1) of the Foreign Exchange Management Act 1999 (42 of 1999) and are without prejudice to permission /approvals, if any, required under any other law.

6. These directions shall come into effect on the first day after nine months from the date of issuance.

Yours Sincerely,

) Chief General Manager

¹ <u>https://pravaah.rbi.org.in/pravaah/#/</u>

SI. No.	Circular No.	Subject	Date
1.	A.P. (DIR Series) Circular No.12	Foreign Exchange Management Act 1999 – Export of Goods and Services	September 9, 2000
2.	<u>A.P. (DIR Series)</u> <u>Circular No.27</u>	Foreign Exchange Management Act, 1999 – Export of goods and services -Forwarder's Cargo Receipt	March 2, 2001
3.	<u>A.P. (DIR Series)</u> <u>Circular No. 30</u>	"Write off" of unrealised export bills – Simplification of procedure	April 4, 2001
4.	<u>A.P. (DIR Series)</u> <u>Circular No.4</u>	Counter-Trade Arrangements with Romania	August 27, 2001
5.	<u>A.P. (DIR Series)</u> <u>Circular No.20</u>	Export of goods & services – Extension of period of realisation	January 28, 2002
6.	A.P. (DIR Series) Circular No.30	Export of Goods for Exhibition / Trade Fairs outside India	March 26, 2002
7.	A.P. (DIR Series) Circular No.35	Export of Goods and Services - Facilities to Status Holder Exporters	April 1, 2002
8.	A.P. (DIR Series) Circular No.38	Foreign Exchange Management Act, 1999 – Export of goods and services – Reduction in value	April 12, 2002
9.	<u>A.P. (DIR Series)</u> <u>Circular No.10</u>	Export of Goods and Services – Facilities to units in Special Economic Zones (SEZs)	August 14, 2002
10.	<u>A.P. (DIR Series)</u> <u>Circular No.21</u>	Disposal of duplicate copies of Export Declaration Forms	September 16, 2002
11.	<u>A.P. (DIR Series)</u> <u>Circular No.61</u>	"Write-off" of unrealised export bills- Surrender of export incentives	December 14, 2002
12.	<u>A.P. (DIR Series)</u> <u>Circular No.91</u>	Export of Goods and Services - Facilities to Units in Special Economic Zones (SEZs)	April 1, 2003
13.	A.P. (DIR Series) Circular No. 94	Export of Goods and Services - Export of goods on promotional grounds	April 26, 2003
14.	A.P. (DIR Series) Circular No.100	Export of Goods and Services - Exports to Warehouses Abroad	May 2, 2003
15.	<u>A.P. (DIR Series)</u> <u>Circular No.105</u>	Supply of goods by Special Economic Zones (SEZs) to Units in Domestic Tariff Area (DTA) against payment in foreign exchange	June 16, 2003
16.	<u>A.P. (DIR Series)</u> <u>Circular No.22</u>	Export of Goods and Services - Payment of Claims by ECGC	September 24, 2003
17.	A.P. (DIR Series) Circular No.26	Export of Goods and Services - Export of Books on Consignment Basis	October 3, 2003
18.	A.P. (DIR Series) Circular No.32	Export of Goods and Services - Project Exports	October 28, 2003
19.	A.P. (DIR Series) Circular No.40	Export of Goods and Services – Liberalisation	December 5, 2003
20.	<u>A.P. (DIR Series)</u> <u>Circular No. 21</u>	Export of Goods and Services - Liberalisation - GR Approval for export	January 10, 2006
21.	<u>A.P. (DIR Series)</u> Circular No. 31	Export of Goods and Services – Extension of period of realization	April 21, 2006
22.	<u>A.P. (DIR Series)</u> Circular No. 26	Liberalisations in Project and Service Exports	January 08, 2007
23.	<u>A.P. (Dir Series)</u> <u>Circular No. 33</u>	Liberalisation of Export and Import procedures	February 28, 2007

24.	<u>A.P. (DIR Series)</u> <u>Circular No.37</u>	Export of Goods and Services Refund of Export Proceeds - Liberalisation	April 05, 2007
25.	A.P. (DIR Series) Circular No.71	Data on Project Export Finance	June 8, 2007
26.	A.P. (DIR Series) Circular No. 49	Export of Goods and Services - Payments of Claims by Insurance Companies-Write off	June 03, 2008
27.	<u>A.P. (DIR Series)</u> <u>Circular No.06</u>	Export of Goods and Services- Direct Dispatch of Shipping Documents Realisation and Repatriation of Export Proceeds – Liberalisation	August 13, 2008
28.	<u>A.P. (DIR Series)</u> <u>Circular No.03</u>	Export of Goods and Services - Unrealised export bills – Write-off - Surrender of export incentives	July 22, 2010
29.	<u>A.P. (DIR Series)</u> <u>Circular No. 47</u>	"Set-off" of export receivables against import payables- Liberalization of Procedure	November 17, 2011
30.	A.P. (DIR Series) Circular No.48	Mid – Sea Trans-shipment of catch by Deep Sea Fishing Vessel	November 21, 2011
31.	A. P. (DIR Series) Circular No.65	Foreign Exchange Management Act, 1999 – Export of Goods and Services - Forwarder's Cargo Receipt	January 12, 2012
32.	A.P. (DIR Series) Circular No. 80	Export of Goods and Services- Simplification and Revision of Softex Procedure	February 15, 2012
33.	A.P. (DIR Series) Circular No.81	Export of Goods and Services - Receipt of advance payment for export of goods Involving shipment (manufacture and ship) beyond one year	February 21, 2012
34.	<u>A. P. (DIR Series)</u> <u>Circular No. 46</u>	Supply of Goods and Services by Special Economic Zones (SEZs) to Units in Domestic Tariff Areas (DTAs) against payment in foreign exchange	October 23, 2012
35.	A. P. (DIR Series) Circular No. 47	Export of Goods and Services – Simplification and Revision of Softex Procedure	October 23, 2012
36.	<u>A.P. (DIR Series)</u> <u>Circular No. 66</u>	Export of Goods and Services – Simplification and Revision of Softex Procedure at SEZs	January 1, 2013
37.	<u>A.P. (DIR Series)</u> <u>Circular No. 88</u>	"Write-off" of unrealized export bills – Export of Goods and Services – Simplification of procedure	March 12, 2013
38.	<u>A.P. (DIR Series)</u> <u>Circular No.118</u>	Export of Goods and Services – Project Exports	June 26, 2013
39.	A.P. (DIR Series) Circular No.43	Export of Goods and Services- Simplification and Revision of Declaration Form for Exports of Goods/Softwares	September 13, 2013
40.	A.P. (DIR Series) Circular No. 51	Export of Goods and Services – Project Exports	September 20, 2013
41.	A.P. (DIR Series) Circular No.60	Export Outstanding Statement (XOS) Online Bank wide Submission	October 01, 2013
42.	A.P. (DIR Series) Circular No.62	Closing of Old Outstanding Bills : Export - Follow-up - XOS Statements	October 14, 2013
43.	<u>A. P. (DIR Series)</u> <u>Circular No.70</u>	Third party payments for export / import transactions	November 8, 2013
44.	A.P. (DIR Series) Circular No.100	Third party payments for export / import transactions	February 4, 2014
		·	-

45.	A.P. (DIR Series) Circular No.101	Export of Goods and Services: Export Data Processing and Monitoring System (EDPMS)	February 4, 2014
46.	<u>A.P. (DIR Series)</u> <u>Circular No. 109</u>	Export of Goods and Services: Export Data Processing and Monitoring System (EDPMS)	February 28, 2014
47.	<u>A.P. (DIR Series)</u> <u>Circular No.132</u>	Export of Goods - Long Term Export Advances	May 21, 2014
48.	A.P. (DIR Series) Circular No.11	Export of Goods and Services – Project Exports	July 22, 2014
49.	A. P. (DIR Series) Circular No.74	Delay in Utilization of Advance Received for Exports	February 09, 2015
50.	<u>A.P. (DIR Series)</u> <u>Circular No.93</u>	Export of Goods and Services - Project Exports	April 1, 2015
51.	A.P. (DIR Series) Circular No.1	Re-export of unsold rough diamonds from Special Notified Zone of Customs without Export Declaration Form (EDF) formality	July 02, 2015
52.	<u>A.P. (DIR Series)</u> <u>Circular No.5</u>	Export factoring on non-recourse basis	July 16, 2015
53.	A.P. (DIR Series) Circular No.27	Software Export – Filing of bulk SOFTEX- further liberalisation	November 05, 2015
54.	<u>A.P. (DIR Series)</u> <u>Circular No. 39</u>	Export of Goods and Services – Project Exports	January 14, 2016
55.	A.P. (DIR Series) Circular No.53	Grant of EDF Waiver for Export of Goods Free of Cost	March 3, 2016
56.	<u>A.P. (DIR Series)</u> <u>Circular No. 68</u> [(1)/23(R)]	Foreign Exchange Management (Exports of Goods and Services) Regulations, 2015	May 12, 2016
57.	A.P. (DIR Series) Circular No. 74	Export Data Processing and Monitoring System (EDPMS) – Additional Modules for caution listing of exporters, reporting of advance remittance for exports and migration of old XOS data	
58.	<u>A.P. (DIR Series)</u> <u>Circular No. 04</u>	Export Data Processing and Monitoring System (EDPMS) Issuance of Electronic Bank Realisation Certificate (eBRC)	2017
59.	<u>A.P. (DIR Series)</u> <u>Circular No. 10</u>	Re-export of unsold rough diamonds from Special Notified Zone of Customs without Export Declaration Form (EDF) formality	
60.	A.P. (DIR Series) Circular No. 03	Export Data Processing and Monitoring System (EDPMS) Module for 'Caution/De- caution Listing of Exporters' - Review	October 09, 2020
61.	<u>A.P. (DIR Series)</u> <u>Circular No. 08</u>	External Trade – Facilitation - Export of Goods and Services	December 04, 2020

B. List of the circulars superseded – Import of Goods and Services

Sr.	AP (DIR	Subject	Date of Circular
No.	Series)		
1.	Circular No. A.P. (DIR	Foreign Exchange Management Act, 1999	August 24, 2000
1.	Series) Circular	Toreign Exchange Management Act, 1999	August 24, 2000
	<u>No. 9</u>		
2.	<u>A.P. (DIR</u>	Evidence of Import	September 9, 2002
	Series) Circular		
	<u>No.15</u>	Farrier Fuch and Management Act 4000	November 40, 0000
3.	<u>A.P. (DIR</u>		November 16, 2002
	Series) Circular No.49	Advance Remittances for Imports	
4.	A.P. (DIR	Evidence of Import	November 27, 2002
т.	Series) Circular		
	No.57		
5.	A.P. (DIR	Foreign Exchange Management Act, 1999 –	January 6, 2003
	Series) Circular	Advance Remittances for Services to be	
	<u>No.65</u>	Rendered	
6.	<u>A.P. (DIR</u>	Import of goods and services into India.	June 19, 2003
	Series) Circular		
	<u>No.106</u>		
7.	A.P. (DIR	Merchanting Trade Transactions –	July 19, 2003
	Series) Circular	Clarifications - Short term credit	
0	No.4	Evidence of Imment Liberalization	August 10, 2002
8.	<u>A.P. (DIR</u>	Evidence of Import – Liberalisation	August 18, 2003
	Series) Circular No.9		
9.	A.P. (DIR	Advance Remittance for Imports	September 17, 2003
0.	Series) Circular		
	<u>No.15</u>		
10.	<u>A.P. (DIR</u>	Import of gold against letter of authority	October 1, 2003
	Series) Circular	issued by Nominated Agency	
	<u>No. 25</u>		
11.	<u>A.P. (DIR</u>	Import of Silver/Platinum against	October 24, 2003
	Series) Circular	Letter of Authority issued by Nominated	
10	<u>No.31</u>	Agency	December 45,0000
12.	<u>A.P. (DIR</u>	Advance Remittance for Imports	December 15, 2003
	Series) Circular No.49		
13.	A.P. (DIR	Imports into India – Direct Receipt of Import	February 6, 2004
10.	Series) Circular	Bills/Documents	1 obraary 0, 2001
	No.66		
14.	A.P. (DIR	Foreign Exchange Management Act, 1999 -	February 20, 2004
	Series) Circular	Import of Goods into India – Evidence of	-
	<u>No.72</u>	Import	
15.	<u>A.P. (DIR</u>	Import of Gold by (i) Export Oriented Units	July 9, 2004
	Series) Circular		
	<u>No.2</u>	Nominated Agencies	Eshmus 40,0005
16.	<u>A.P. (DIR</u>	Import of Gold on Loan Basis – Tenor of	February 18, 2005
		Loan and Opening of Stand-By Letter of	
	<u>No.34</u>	Credit	

17.	<u>A.P. (DIR</u>	Import of Goods of Value USD 100,000 and	July 12, 2005
	Series) Circular	Less -Clarification on Follow up for Evidence	
	<u>No.1</u>	of Import	
18.	<u>A.P. (DIR</u>	Advance Remittance for Import of Rough	March 2, 2007
	Series) Circular	Diamonds	
	No.34		
19.	A.P. (DIR	Import of Equipments by BPO Companies in	May 25, 2007
_	Series) Circular	India for International Call Centre	- ,
	<u>No.63</u>		
20.	A.P. (DIR	Advance Remittance for Import of aircrafts /	June 29, 2007
20.	Series) Circular	helicopters / other aviation related purchases	June 23, 2007
04	<u>No.77</u>	Direct Descipt of Iron ort Dills / Descurrents	Neversher 7, 0007
21.	<u>A.P. (DIR</u>	Direct Receipt of Import Bills / Documents -	November 7, 2007
	Series) Circular	Liberalisation	
	<u>No.18</u>		
22.	<u>A.P. (DIR</u>	Direct Receipt of Import Bills / Documents for	April 16, 2008
	Series) Circular	Import of Rough Precious & Semi-Precious	
	<u>No.37</u>	Stones	
23.	A.P. (DIR	Advance Remittance for Import of Rough	August 4, 2008
	Series) Circular	Diamonds	
	No.03		
24.	A.P. (DIR	Advance Remittance for Import of Rough	August 21, 2008
2	Series) Circular	Diamonds	/ lagaot 21, 2000
	No.08		
25.	<u>A.P. (DIR</u>	Foreign Exchange Management Act, 1999-	August 21, 2008
23.			August 21, 2000
	Series) Circular	Advance Remittance for Import of Goods -	
	<u>No.09</u>	Liberalisation	A (00, 0000
26.	<u>A.P. (DIR</u>	Foreign Exchange Management Act, 1999 –	August 28, 2008
	Series) Circular	Import of Platinum / Palladium / Rhodium /	
	<u>No.12</u>	Silver	
27.	<u>A.P. (DIR</u>	Direct Receipt of Import Bills / Documents -	September 1, 2008
	Series) Circular	Liberalisation	
	<u>No.13</u>		
28.	<u>A.P. (DIR</u>	Foreign Exchange Management Act, 1999 –	September 8, 2008
	Series) Circular	Advance Remittances for Import of Services	
	No.15		
29.	A.P. (DIR	Foreign Exchange Management Act, 1999 –	October 5, 2009
	Series) Circular	Advance Remittance for import of Services	_,
	<u>No.10</u>		
30.	<u>A.P. (DIR</u>	Advance Remittance for Import of Rough	December 29, 2009
	<u>Series) Circular</u>	Diamonds	2 30011001 20, 2000
	No.21	Diamonds	
24		Advance Remittance for Import of Coode	April 20, 2014
31.	<u>A.P. (DIR</u> Sorios) Circular	Advance Remittance for Import of Goods –	April 29, 2011
	Series) Circular	Liberalisation	
	<u>No.56</u>		
32.	<u>A.P. (DIR</u>	Import of rough, cut and polished diamonds	May 06, 2011
	Series) Circular		
	<u>No.59</u>		
33.	<u>A.P. (DIR</u>	Release of Foreign Exchange for Imports –	February 21, 2012
	Series) Circular	Further Liberalisation	
	<u>No.82</u>		
L		1	1

34.	A.P. (DIR	Import of Gold on Loan Basis - Tenor of	February 27, 2012
54.	Series) Circular	Loan and Opening of Stand - By Letter of	1 ebidary 27, 2012
	No.83	Credit	
35.	A.P. (DIR	Data on import of Gold – Statements –	April 03, 2012
	Series) Circular	Modification	1 , -
	No.103		
36.	<u>A.P. (DIR</u>	Foreign Exchange Management Act, 1999-	September 24, 2012
	Series) Circular	Import of gold in any form including jewellery	
	<u>No. 34</u>	made of gold/precious metals or / and	
		studded with diamonds / semi precious /	
		precious stones - clarification	
37.	<u>A.P. (DIR</u>	Import of precious and semi precious stones-	February 20, 2013
	Series) Circular	Clarification	
20	<u>No.83</u>	Import of Cold by Nominated	May 12, 2012
38.	<u>A.P. (DIR</u> Series) Circular	Import of Gold by Nominated Banks/Agencies	May 13, 2013
	<u>No.103</u>	Danks/Agencies	
39.	A.P. (DIR	Import of Gold by Nominated	June 4, 2013
00.	Series) Circular	Banks/Agencies	
	No.107		
40.	A.P. (DIR	Import of Gold by Nominated	June 27, 2013
	Series) Circular	Banks/Agencies	
	<u>No.122</u>		
41.	<u>A.P. (DIR</u>	Import of Gold by Nominated Banks	July 22, 2013
	Series) Circular	/Agencies/Entities	
10	<u>No.15</u>		
42.	<u>A.P. (DIR</u>	Import of Gold by Nominated Banks	August 14, 2013
	Series) Circular No. 25	/Agencies/Entities	
43.	<u>A.P. (DIR</u>	Advance Remittance for Import of Rough	November 8, 2013
10.	Series) Circular	Diamonds	
	<u>No.71</u>		
44.	A.P. (DIR	Import of Gold by Nominated Banks	November 11, 2013
	Series) Circular	/Agencies/Entities	
	<u>No.73</u>		
45.	<u>A.P. (DIR</u>	Import of Gold by Nominated	December 31, 2013
	Series) Circular	Banks/Agencies/Entities	
10	<u>No.82</u>	Manakan Can Tanda Tanan at Can	1
46.	<u>A.P. (DIR</u> Sorios) Circular	Merchanting Trade Transactions	January 17, 2014
	Series) Circular No.95		
47.	<u>A.P. (DIR</u>	Import of Gold / Gold Dore by Nominated	February 14, 2014
	<u>Series) Circular</u>	Banks /Agencies /Entities - Clarifications	
	<u>No.103</u>		
48.	<u>A.P. (DIR</u>	Merchanting Trade Transactions - Revised	March 28, 2014
	Series) Circular	guidelines	
	<u>No.115</u>		
49.	<u>A.P. (DIR</u>	Advance Remittance for Import of Rough	April 01, 2014
	Series) Circular	Diamonds	
	<u>No.116</u>		
50.	<u>A.P. (DIR</u>	Import of Gold by Nominated Banks /	May 21, 2014
	Series) Circular	Agencies / Entities	
	<u>No.133</u>		

51.	<u>A.P. (DIR</u> Series) Circular	Import of Rough, Cut and Polished Diamonds - credit relaxation	July 07, 2014
	<u>No.2</u>		
52.	A.P. (DIR	Data on Import of Gold Statement-	September 15, 2014
	Series) Circular	Submission under XBRL	
	No.30		
53.	A.P. (DIR	Import of Gold (under 20: 80 Scheme) by	November 28, 2014
	Series) Circular	Nominated Banks / Agencies / Entities	
	No.42		
54.	A.P. (DIR	Guidelines on Import of Gold by Nominated	February 18, 2015
	Series) Circular	Banks / Agencies	-
	<u>No.79</u>		
55.	A.P. (DIR	Merchanting Trade to Nepal and Bhutan	April 30, 2015
	Series) Circular		
	<u>No.97</u>		
56.	<u>A.P. (DIR</u>	Import of Goods into India – Evidence of	November 26, 2015
	Series) Circular	Import	
	<u>No.29</u>		
57.	<u>A.P. (DIR</u>	Advance Remittance for Import of aircrafts /	November 26, 2015
	Series) Circular	helicopters /other aviation related purchases	
	<u>No.30</u>		
58.	<u>A.P. (DIR</u>	Import of Rough, Cut and Polished	March 31, 2016
	Series) Circular	Diamonds	
	<u>No.57</u>		
59.	<u>A.P. (DIR</u>	Import of goods- Import Data Processing and	April 28, 2016
	Series) Circular	Monitoring System (IDPMS)	
	<u>No.65</u>		
60.	<u>A.P. (DIR</u>	Import Data Processing and Monitoring	October 06, 2016
	Series) Circular	System (IDPMS)	
	<u>No.05</u>		
61.	<u>A.P. (DIR</u>	Evidence of Import under Import Data	January 12, 2017
	Series) Circular	Processing and Monitoring System (IDPMS)	
	<u>No.27</u>		
62.	<u>A.P. (DIR</u>	Merchanting Trade Transactions (MTT) –	January 23, 2020
	Series) Circular	Revised Guidelines	
	<u>No.20</u>		
63.	<u>A.P. (DIR</u>	CIMS Project implementation -	December 22, 2023
	<u>Series) Circular</u>	Discontinuation of submission in legacy	
	<u>No.12</u>	XBRL (Data on Import of Gold Statement)	